

(16)

Central Administrative Tribunal
Principal Bench, New Delhi

O.A.No.1993/93
With
O.A.No.2129/93

New Delhi this the 18th Day of September, 1996

HON'BLE SHRI S.R. ADIGE, MEMBER (A)
HON'BLE Dr A. VEDAVALLI, MEMBER (J)

O.A.No.1993/93

S/Shri

1. Kannipan S/o Shri Mirrapan
R/o 93, JJ Colony, Ashok Vihar
New Delhi.
2. Naresh Kumar S/o Shri Ram Chander,
R/o 12/2, Kalyanpuri,
Delhi-110091.
3. Rajesh Kumar S/o Shri Mahasingh
R/o C-96, Amar Colony,
Kamrudin Nagar,
Nangloi,
New Delhi-41.
4. Yogesh S/o Kishan Sharma
R/o 20, Aliganj,
Katra M. Pur, New Delhi.
5. Dharamveer Singh S/o Shri Suraj Singh
H.No. H.No.109, Old Roshanpura
Nazafgarh, New Delhi-43.
6. Rajan Kumar Verma S/o Shri S.D. Verma
R/o RZH Raj Nagar -II,
Neear Dadadev Mandir Palam Colony,
New Delhi-45.
7. Titendra Ravidass S/o Shri Nepali Ravidass
D-68, Mangolpuri,
New Delhi
8. Gavar Singh Pavar S/o Sh Sunder Singh Pavar
R/o 170 Mahavir Enclave,
Palam, New Delhi-45.
9. Mani Ram S/o Shri Mamraj
R/o Abupur, Muradnagar,
Distt. Ghaziabad, U.P.

(By Advocate : Shri A.K. Bhardwaj)Applicants

Versus

Union of India, through

1. The Secretary,
Planning Commission,
Yojna Bhavan, New Delhi.

2. The Chairman,
Planning Commission,
Yojna Bhavan,
NEW DELHI.

3. The Section Officer,
Planning Commission,
Room No.415, 4th Floor,
Yojna Bhavan, New Delhi.

(By Advocate : Shri V.K. Mehta)

.... Respondents

O.A. No. 2129/93

S/Shri

1. Beer Singh S/o Shri Mam Chand
R/o Trilokpuri, (Block No.18
Jhuggi No.11, Trilokpuri,
New Delhi.

2. Rajbeer Singh S/o Shri Ram Dhan
R/o H.No.478, V&PO Bijwasan,
New Delhi.61

3. Surender Kumar S/o Shri Nat hu Ram
R/o Vill Sanoth, P.O. Narela,
Delhi-40.

4. Daya Kishan S/o Shri Harke,
cR/o H.No.380/6, Chander Quarter,
Rampura, Delhi-110035.

... Applicants

(By Advocate : Shri A.K. Bhardwaj)

Versus

Union of India, through

1. The Secretary,
Planning Commission,
Yojna Bhavan,
New Delhi.

2. The Deputy Chairman,
Planning Commission,
Yojna Bhavan,
NEW DELHI.

3. The Section Officer,
Planning Commission,
Room No.415, 4th Floor,
Yojna Bhavan, New Delhi.

(By Advocate : Shri V.K. Mehta)

.... Respondents

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Order (ORal)

(By Hon'ble Shri S.R. Adige, Member (J))

Both Counsel agree that the two O.As may be disposed of with a direction that in the event the applicants file a detailed representation to the respondents in regard to the Seniority list (Ann. R-II in O.A No. 1993/93) within 45 days from the date of receipt of a copy of this Order, the respondents will examine the same and will dispose it of by means of a detailed, speaking and reasoned order within 45 days from the date of its receipt by them, in accordance with the extant rules and instructions on the subject. We direct accordingly.

2. Both the O.As stand disposed of.
No costs.

(Dr A. Vedavalli)
Member (J)

sss

(S.R. Adige)
Member (A)

Attested
Suresh Kumar
Court Officer
Central Administrative Tribunal
Principal Bench, New Delhi
Parikshit House
Copernicus Marg
24/11/96